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[श्री राम नरेश यादव] इसका सिर्फ एक ही रास्ता है कि सरकार इस ओर घ्यान दे और घ्यान देकर गांव

से शहरों की ग्रोर जो लोग भाग रहे हैं, उनके लिए वहीं जल्दी से जल्दी व्यवस्था करे।

महोदया, इन्हीं शब्दों के साथ में आपको बहुत धन्यवाद देता हूं, जो आपने मुझे इस विषय पर बोलने का समय दिया। धन्यवाद।

Kidnapping ©f Vlice-Chancellor of Kashmir University and General Manager of HMT factory in Jammu and ashmir.

SHRI V. NARAYANASAMY (Pondicherry): Madam Vice-Chairman, with a heavy heart I would like to raise the issue relating to the kidnapped-Central Government officials. The Vice-Chancellor of Kashmir University and the General Manager of the HMT factory were kidnapped on Friday last, and their whereabouts were not known till this morning. My information is that both the Central Government officials have been executed by the JKLF militants.

Madam, about half an hour back, one of the respected Member? of this House, Shri Fotedar, raised the point whether it is a fact that these two officials; have been executed by the JKLF militants or not and whether the Home Minister was in a position to inform this House. But, till this time we have not had any response from this Government. The pathetic situation in which Government! has been placed is proved by the fact that the Government of Jammu and Kashmir sent a priority news through UNI stating that the Jammu and Kashmir Government spokesman today denied the reports of killing oil the three hostages by militants. "Expressing. surprise over the reported statement of the Jammu and Kashmir Liberation Front chief, Amanullah Khan in New York, the spokesman, **said** there is no

in the news. " Madam, today morning, in all the newspapers we have seen that Amanullah Khen, who is the chief of the JKLF, gave a statement in New York that the two officials and two others have been executed by the militants. But the Government of India, till 1. 30 in the afternoon—and Jammu and Kashrnir is being ruled by the Centre today through the Governor—this Government was not, in a position to tell facts about he execution of the two important officers and their aides. That shows that this Government is ill-informed, misinformed and not at all informed of the events taking place in this country.

Madan, yesterday we raised the issue in this House. The Home Minister responded that he would come out with a statement. Today the House is to be adjourned *sine die*. Today also the Home Minister said that he would come out with a statement. But, till this time the response of this Government on the kidnapping and execution of these officers is not at all known.

Madam, there is a grave situation prevailing 'n Kashmir. Th* Bharatiya Janata Party in its executive meeting at Calcutta, has clearly stated, "Attack Pakistan-occupied Kashmir. " They are the allies of the Janata Dal. We also took a tough stand and said that this Government should deal with them in a stern manner. But this Government is silent. Yesterday the Prime Minister said "We hope good sense will prevail upon the Pakistan Administration. " And they have been telling that we are ready for friendly negotiations. What is there for Ifriendly negotiations when Benazir Bhutto, the Prime Minister of Pakistan, gives a public call in Pakistan and proclaims a thousand-year war against India? But this Government is keeping • quiet. It only shows that thi? Government is cowardly, this Government has no guts to rise to the occasion. (Interruptions)... I feel ashamed of this Government's attitude.

This Government has no action plan. If these two officers have been killed. it is not the Home Minister who should be held responsible. The Prime Minister of this country should shoulder the responsibility. When they are not in a position to give security to Central Government officials, to the public of Jammu and Kashmir, the minorities of Jammu and Kashmir and the common citizens of Jammu and Kashmir this Government has no right to govern this country.

Therefore, Madam, I would like to know from the honourable Home Minister—who is now here in this House—to tell us what is the plan of action by them, whether it is a fact that these two officials have been executed. I would like to have the response of the honourable Minister to this. Further, I would urge upon this Government to take a tough stand against the Pakistan Government. Otherwise your minority Government will be thrown into the Bay of Bengal.

Thank you, Madam.

5. 00 P. M. -! r

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): minute. I have recevied more than ten requests for association. 1 am sorry, there is no time, So, I cannot allow them.

SHRI S. S. AHLUWALIA (Bihar): It is a ver_v serious matter, Madam.

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): I cannot allow them. (Interruptions)

SHRI S. S. AHLUWALIA: We want to discuss it. Since yesterday wa are demanding a statement from the Home Minister. We are not getting any response. Why?

THE MINISTER OF HOME AF-FAIRES (SHRI MUFTI MOHAMMAD SAYEED): I would like to say something.

SHRI MAKHAN LAL FOTEDAR (Uttar Pradesh):. We want to participate in the Special Mention, I would

like to know from the Home Minister one thing. It was promised here yesterday that he would like to make a statement. Yesterday he did not make any statement. This morning also.

SHRI M- M. JACOB (Kerala): The Minister wants to say something.

SHRI MAKHAN LAL FOTEDAR: Do you want to sa_v something? Then, you can speak.

SHRI VIREN J. SHAH (Maharashtra): He is waiting to make a statement...

MUFTI **MOHAMMAD** SAYEED: I was ready to make a statement but for the special mentions.

THE LEADER OF THE OPPOSI-TION (SHR1 P. SHIV SHANKER): Go ahead with the statement.

SHRI MAKHAN LAL FOTEDAR: Please go ahead.

SHRI MUFTI **MOHAMMAD** SAYEED: All right. I will go ahead.

SHRI S. S. AHLUWALIA: We are ready to discuss about it.

THE VICE-CHAIRMAN (SHRI MATI JAYANTHI NATARAJAN): Since he is making a statement in response to the request of the Members, no copy is available. (. Interruptions)

SHRI MAKHAN LAL FOTEDAR: In the morning also we had requsted you that the Home Minister should make a statement. During the day also we requested the Chair that the Home Minister should be directed to make a statement on this special incident.

SHRI **MUFTI MOHAMMAD** SAYEED: I was not allowed, i

SHRI MAKHAN LAL FOTEDAR: Yesterday also the Chair had ordered that the Home Minister should make a statement. He must make copies of the statement available to the Members. That is the point.

[Shri Makhan Lai Fotedar]

SHRI VIREN J. SHAH: I think the Leader of the Opposition mentioned this morning that after the special mentions the Home Minister might make a statement, to which he agreed He ifi making it now.

SHRI MAKHAN LAL FOTEDAR: When have you joined the Government.

SHRI VIREN JI SHAH: I am giving critical support.

SHRI M. M. JACOB: Whatever happens now... (Interruptions)

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): I have identified Mr. Jacob.

SHRI M. M. JACOB: If the Minister Is not ready with the written statement or things like that now, we should have the right to ask questions if the Minister makes a statement now. It ig automatic. You should allow our Members to seek clarifications.

SHRI V. NARAYANASAMY: All the Members should be allowed to seek clarifications.

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): Do you want to wait until the copies are available?

SHRI MAKHAN LAL FOTEDAR: Let him make a statement. But every Member whoever desires, should have the right to ask questions.

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): Hon. Members must see that the time now is 5 O'clock.

SHRI MAKHAN LAL FOTEDAR: We can extend it.

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN)! I am just putting it before the House.

THE LEADER OF THE HOUSE (SHRI M. S, GURUPADASWAMY): Let me make a submission. We are having special mentions now. i am told that there are three, four, more. In the meantime, this issue has come up in the form of a special mention,

and this also demands, and rightly so, that the Home Minister should make a statement, and he has rightly agreed to it. I am on the point of procedure. Special mentions have been taken up. Now the request has been made for a statement by the Home Minister. So, you have got to be very clear whether we are discussing the special mention, and it is easy to convert it into a statement by the Home Minister or what? (Interruptions) Just a minute.. We should be very clear on the procedure side at least for the future also. Special Mentions are special mentions, and they do not call for clarifications. If a statement has got to be made... (Interruptions)

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): Let him finish.

SHRI JAGESH DESAI (Maharashtra): May I remind that a special mention was converted into a debate for the whole day?

SHRI S. S. AHLUWALIA: This is a very serious matter.

SHRI M. S. GURUPADASWAMY: I am not objecting to anything at all. Why are you worried?

Therefore, my submission is: Let the special mentions be over, treat them as over, then let him make a statement and ww can ask for clarifications later.

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): All right. We are taking up special mentions first.

SHRI M. M. JACOB: That is a good suggestion. We agree to that.

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): Ali right. Shrimati Sayeeda Khatun. There are three mentions. They have to be finished before the Minister's statement and clarifications thereon.

SHRI MAKHAN LAL FOTEDAR: Are you going to extend the House?

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THE VICE-CHAIRM1AN (SHRI-MATI JAYANTHI NATARAJAN): 1 I presume that we are going to do it. (Interruptions)

Need tot inclusion of persons with transplanted Kidneys in the Handicapped Category

कुमारी सईबा खातून (मध्य प्रदेश): उपसभाध्यक्ष महोदया, ग्रापने जो स्पेशल मैंशन के माध्यम से किडनी ट्रांसप्लांट व्यक्तियों को विकलांगों की श्रेणों में रखने के बारे में बोलने का मौका दिया, इसके लिए मैं श्रापको शुक्रगुजार हूं।

महोदया, गुर्दा प्रत्यारोपित व्यक्तियों को विकलांगों को श्रेणी में घो। पत करने के लिए में सरकार का ध्यान ग्राक्षित करना चाहती हैं। इस ब्रापरेशन में पूर्व में कम से कम 80,000 रुपए और चिकित्सा के बाद में 70,000 रुपए खर्च होते हैं। गुर्दे प्रत्यारोपण के बाद गुर्दे को सफलतापूर्वक कार्य करते रहने हेत् इमोरान अथवा साइक्लोस्पोरिन गोलियों को नियमित रूप से ग्राजीवन खाना ग्रावण्यक है। ये दबाए भारतवर्ष में नहीं बनाई जाती तथा विदेशों से ग्रायात की जाती हैं जिसमें भारत सरकार कस्टम शुल्क लगाती है जिससे प्रत्येक गुर्दा प्रत्यारोपित व्यक्ति इमोरान गोलो खाने वाले को ग्राजीवन लगभग एक हजार रुपए प्रति माह एवं साइक्लोस्पोरिन खाने वाले को 6 हजार से 7 हजार रुपए तक प्रति माह जीवन रक्षा हेत् दबाग्रों में खर्च करना पड़ता है।

शासन द्वारा घोषित विकलांग की श्रेणो में बाहरी ग्रंगों का ग्रविकसित होना या खराव होना ही शामिल है जब कि इस तरह के विकलांगों को ग्राजीवन जीवन रक्का हेतु दवाश्रों में श्रीधक नहीं खर्च करना पड़ता है तथा वह भी शासन द्वारा घोषित नीति के अनुसार रोजगार इत्यादि प्राप्त कर ग्रपना जीवन यापन करते रहते हैं। जब कि गुर्दा प्रत्यारोपित व्यक्ति का ग्रांतरिक ग्रंश स्वयं का गुर्दा खराब होने से गुर्दा रोपण की चिकित्सा जो कि बहुत ही महिगी है, उसके साथ

ही जीवन रक्षक दवाओं हेत् प्रति भाह 1000 रुपये से 7000 रुपए तक व्यय करना पड़ता है जो कि सामान्य परिस्थिति के रोगी की चिकित्सा करवाना एवं जीवन भर जीवन रक्षक दवाग्रों पर होने वाला व्यय सरकार की मदद के बिना जीवन बचा पाना संभव नहीं है।

धतः मेरा माननीय मंत्री जी से नम्म निवेदन है कि गुर्दा प्रत्यारोपित व्यक्तियों को भी विकलांगों की विक्षिष्ट श्रेणी में रखा जाए जिससे विकलांगों को मिलने वालो समस्त सुविधाएं इन गुर्दा प्रत्यारोपित व्यक्तियों को भी मिल सके तथा इमोरान एवं साइक्लोस्पोरिन जैसी जीवन रक्षक दवाश्रों पर लगने वाले कस्टम शुल्क को शासन पूरी तरह से माफ करे जिससे इन रोगियों पर ग्राजीवन पड़ने वाला ग्राधिक बोझ कुछ कम हो सके।

महोदया, इस तरह के मरीजों को डाइलेसिस पर जिंदगी भर रहेना पड़ता है जब कि डाइलेसिस की स्विधा केवल बड़े-बड़े शहरों के ग्रस्पतालों मे ही है। मुझे बड़े ग्रफसीस के साथ कहना पड़ता है कि रोवां मेडिकल कालेज मे ग्रब तक इस की सुविधा नहीं है। मेरा सरकार से निवेदन है कि जहां-जहां मेडिकल कालेज हैं कम से कम वहां तो इस तरह के मरीजों के लिए तमाम सहूलियनें दिए जाने के ब्रादेश पारित किए जाएं सौर किडनी टांसप्लांट व्यक्तियां को विकलांगों की श्रेणी मे घोषित करने का कष्ट किया जाए। इनके रोजगार ग्रादि की भी व्यवस्था ग्रगर विकलांग की श्रेणी में ग्रा जाएं तो हो सकती है जिससे इन व्यक्तियों की ग्राधिक समस्या का भी कुछ हद तक निदान हो सकता है।

महोदया, इस पर मुझे एक गेर के साथ अपनी बात समाप्त करनी है:

"कोई इंसान किसी इंसान को क्या देता है।

श्रादमी एक सहारा है खुदा देता है।"

जब खुदा ने इस सरकार को इन गरीयों, लाचारों का सहारा बनाया है